

V Addl. District and Sessions Judge, Tiptur
Sri. SHIVAKUMARA B
V Addl. District and Sessions Judge
Cause List Date: 30-06-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
2-45 to 4-00				
1	O.S. 10001/2015 (ARGUMENTS)		T.S.Channegowda Vs M.S.Manjula	A.M.V B.D.J
(O.S./0010001/2015)				
: O.S./0010001/2015				
2	P and SC 10002/2018 (ARGUMENTS)		G.T.Harsha Vs Kodandaramu.G.A	Ramaswamy Iyengar K.S Lakshman.H
(P and SC/0010002/2018)				
: P and SC/0010002/2018				
3	R.A. 10011/2019 (ARGUMENTS) IA/1/2019 IA/2/2019		Umadevi Vs The Land Acquisition Officer cum Assistant Commissioner, Tiptur.	Udayakumar T.K
4	R.A. 10014/2019 (ARGUMENTS) IA/1/2019		Siddalingaiah Vs Special Land Acquisition Officer, Tumkur	Kumaraswamy K N
5	R.A. 10017/2019 (ARGUMENTS) IA/1/2019		Ganganna Vs Special Land Acquisition Officer, Tumkur	Kumaraswamy K N
Cases listed below are adjourned due to Covid 19				
6	R.A. 10032/2019 (NOTICE) IA/1/2019 IA/2/2019	24-07-2020	M.N. Janardhana Rao Vs Sarvamangalamma	Krishnamurthy.B.G
7	R.A. 10026/2019 (STEPS) IA/1/2019	24-07-2020	C.R.Dineshkumar Vs C.R.Naveenkumar	Krishnamurthy.C.N
8	R.A. 10029/2018 (await records) IA/1/2018	28-07-2020	Puttamma Vs The Land Acquisition Officer, Tiptur.	Adarsh.G.B
9	R.A. 10008/2019 (await records) IA/1/2019	28-07-2020	Shankarappa Vs Special Land Acquisition Officer, Tumkur	K.N. Kumaraswamy
10	Civil Misc. 10002/2019 (EVIDENCE)	29-07-2020	H.M. Siddaramaiah Vs The Superintendent Engineer (Electrical)	G.B. Adarsh Lakshman.H

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11	Civil Misc. 10008/2019 (EVIDENCE)	29-07-2020	Sathish Vs NIL	G.Vishwanath
12	Civil Misc. 10010/2019 (EVIDENCE)	29-07-2020	H.A. Bahubali Vs The Superintendent Engineer (Electrical)	G.B. Adarsh Sathish.B
13	Civil Misc. 10011/2019 (EVIDENCE)	29-07-2020	Honnaiah D.R. Vs The Superintendent Engineer (Electrical)	G.B. Adarsh T.N.A/B.S
14	Civil Misc. 10012/2019 (EVIDENCE)	29-07-2020	Thimmaiah Dead by L.R.S. Vs The Superintendent Engineer (Electrical)	G.B. Adarsh Sathish.B
15	P and SC 10006/2020 (PAPER PUBLICATION ISSUED)	29-07-2020	V.T. Lokesh Vs NIL	Anand K.L.
16	EX 10066/2019 (NOTICE)	06-11-2020	M/s Shrirama Transport Finance Co. Ltd., Vs Gangadhar E.	Basavaraju H S
17	EX 10067/2019 (NOTICE)	06-11-2020	M/s Shrirama Transport Finance Co. Ltd., Vs Vijay	Basavaraju H S
18	EX 10068/2019 (NOTICE)	06-11-2020	M/s Shrirama Transport Finance Co. Ltd., Vs Manjunatha	Basavaraju H S
19	EX 10090/2019 (NOTICE)	06-11-2020	M/s Shrirama Transport Finance Co. Ltd., Vs Kallishaiah	L. Nandish Kumar
20	EX 10091/2019 (NOTICE)	06-11-2020	M/s Shrirama Transport Finance Co. Ltd., Vs Mohammed Rounk	L. Nandish Kumar
21	EX 10092/2019 (NOTICE)	06-11-2020	M/s Shrirama Transport Finance Co. Ltd., Vs Byranna	L. Nandish Kumar
22	EX 10094/2019 (NOTICE)	06-11-2020	M/s Shrirama Transport Finance Co. Ltd., Vs C.S. Mala	L. Nandish Kumar

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23	EX 10095/2019 (NOTICE)	06-11-2020	M/s Shrirama Transport Finance Co. Ltd., Vs B.H. Devaraju	L. Nandish Kumar
24	EX 10096/2019 (NOTICE)	06-11-2020	M/s Shrirama Transport Finance Co. Ltd., Vs Sadat	L. Nandish Kumar
25	EX 10023/2019 (Attachment Warrant of Movables)	06-11-2020	M/s Shriram City Union Finance Ltd., Vs Niki	Ajay.B.N
26	EX 10025/2019 (Attachment Warrant of Movables)	06-11-2020	M/s Shriram City Union Finance Ltd., Vs Pavan	Ajay.B.N
27	EX 10026/2019 (Attachment Warrant of Movables)	06-11-2020	M/s Shriram City Union Finance Ltd., Vs Pradeep	Ajay.B.N
28	EX 10028/2019 (Attachment Warrant of Movables)	06-11-2020	M/s Shriram City Union Finance Ltd., Vs Punith Kumar	Ajay.B.N
29	EX 10029/2019 (Attachment Warrant of Movables)	06-11-2020	M/s Shriram City Union Finance Ltd., Vs Shashikumar	Ajay.B.N
30	EX 10030/2019 (Attachment Warrant of Movables)	06-11-2020	M/s Shriram City Union Finance Ltd., Vs Parameshvaraiah	Ajay.B.N
31	EX 10088/2019 (Attachment Warrant of Movables)	06-11-2020	M/s Shrirama Transport Finance Co. Ltd., Vs Abrar Hussan	L. Nandish kumar
32	EX 10089/2019 (Attachment Warrant of Movables)	06-11-2020	M/s Shrirama Transport Finance Co. Ltd., Vs Narasaiah	L. Nandish Kumar
33	EX 10093/2019 (Attachment Warrant of Movables)	06-11-2020	M/s Shrirama Transport Finance Co. Ltd., Vs Mohammed Dadapeer	L. Nadish Kumar
34	EX 10097/2019 (Attachment Warrant of Movables)	06-11-2020	M/s Shrirama Transport Finance Co. Ltd., Vs Palakshamma	L. Nandish Kumar

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35	EX 10098/2019 (Attachment Warrant of Movables)	06-11-2020	M/s Shrirama Transport Finance Co. Ltd., Vs K.M. Chandradhara	L. Nandish Kumar
36	EX 10041/2019 (APPEARANCE OF PARTY)	06-11-2020	M/s Shriram City Union Finance Ltd., Vs Mahalingaiah	Ajay.B.N KTC
37	EX 10087/2019 (APPEARANCE OF PARTY)	06-11-2020	M/s Shrirama Transport Finance Co. Ltd., Vs Siddharaju S.H.	Basavaraju H S Karunakar.M.B
38	EX 10027/2018 (STEPS)	07-11-2020	M/s Shrirama Transport Finance Co. Ltd., Vs Katalingaiah	K.R. Dayananda
(EX/0010027/2018)				
: EX/0010027/2018				
39	EX 10139/2018 (STEPS)	07-11-2020	M/s Shriram City Union Finance Ltd., Vs Nagendra	Ajay.B.N
40	EX 10160/2018 (STEPS)	07-11-2020	M/s Shriram City Union Finance Ltd., Vs Umesh	Ajay.B.N
41	EX 10165/2018 (STEPS)	07-11-2020	M/s Shrirama Transport Finance Co. Ltd., Vs Syed Imran	K.R. Dayananda
42	EX 10182/2018 (STEPS)	07-11-2020	SHIVANANJALIAH Vs The Superintendent Engineer (Electrical)	ADARSH.G.B
43	EX 10183/2018 (STEPS)	07-11-2020	G.B. BASAVARAJU Vs The Superintendent Engineer (Electrical)	G.B.ADARSH
44	EX 10184/2018 (STEPS)	07-11-2020	SHIVANANJAPPA Vs The Superintendent Engineer (Electrical)	G.B.ADARSH
45	EX 10008/2019 (STEPS) IA/1/2019	07-11-2020	M/s Vistaar Financial Services (P) Ltd Vs K.B. Ramesh Borappa	Kavitha H.N.

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46	EX 10009/2019 (STEPS) IA/1/2019	07-11-2020	M/s Vistaar Financial Services (P) Ltd Vs Manjunatha H.R. Ramanna	Kavitha H.N.
47	EX 10027/2019 (STEPS)	07-11-2020	M/s Shriram City Union Finance Ltd., Vs Nagaraju	Ajay.B.N
48	EX 10060/2019 (STEPS)	07-11-2020	M/s Shrirama Transport Finance Co. Ltd., Vs Manjula	Basavaraju H S
49	EX 10062/2019 (STEPS)	07-11-2020	M/s Shrirama Transport Finance Co. Ltd., Vs Eranna	Basavaraju H S
50	EX 10063/2019 (STEPS)	07-11-2020	M/s Shrirama Transport Finance Co. Ltd., Vs Veerabhadraswamy D.	Basavaraju H S
51	EX 10064/2019 (STEPS)	07-11-2020	M/s Shrirama Transport Finance Co. Ltd., Vs Kumaraswamy D.	Basavaraju H S
52	EX 10065/2019 (STEPS)	07-11-2020	M/s Shrirama Transport Finance Co. Ltd., Vs Basavaraju	Basavaraju H S
53	EX 10069/2019 (STEPS)	07-11-2020	M/s Shrirama Transport Finance Co. Ltd., Vs Paramesh R.	Basavaraju H S
54	EX 10072/2019 (STEPS)	07-11-2020	M/s Shrirama Transport Finance Co. Ltd., Vs K.C. Mohan Kumar	Ajay.B.N
55	EX 10074/2019 (STEPS)	07-11-2020	M/s Shrirama Transport Finance Co. Ltd., Vs Mohan Kumar	Ajay.B.N
56	EX 10084/2019 (FOR OBJECTION)	07-11-2020	M/s Shrirama Transport Finance Co. Ltd., Vs Balaji K.	Basavaraju H S Venu.C

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11:00-12:00 AM				
1	Crl.Misc. 10161/2020 (NOTICE)		Mohan Kumar Vs STATE BY TURUVEKERE POLICE	Venu.C Public Prosecutor
2	Crl.Misc. 10162/2020 (NOTICE)		SunilKumar Vs State by Nonavinakere Police	Raghu.T.K Public Prosecutor
3	Crl.Misc. 10163/2020 (NOTICE)		Punitha Vs STATE BY TURUVEKERE POLICE	Sreedhara.N.N Public Prosecutor
4	SC 10041/2019 (HEARING)		State by Chikkanayakanahalli Police Vs Sunandamma	PP Krishnamurthy.B.G
5	CRLA 10006/2019 (ARGUMENTS) IA/1/2019		R. Puttaswamy Vs Ganesh B.N.	Jagadeesh.B.D Shivakumara
6	CRL.R.P. 10036/2019 (ARGUMENTS)		Y.S. Shanthamurthy Vs B. Pushpalatha	Ramachandraiah.H.C
7	SC 10016/2018 (APPEARANCE OF ACCUSED)		State by Tiptur Town Police, Tiptur Vs Ashoka	P.P
(SC/0010016/2018)				
: SC/0010016/2018				
8	SC 10003/2020 (APPEARANCE OF ACCUSED)		STATE BY TURUVEKERE POLICE Vs Prasadi	PP
9	SC 10004/2020 (APPEARANCE OF ACCUSED)		STATE BY TURUVEKERE POLICE Vs Lokesh Kumara @ Kumara	APP
10	SPL.C 10002/2020 (APPEARANCE OF ACCUSED)		STATE BY TIPTUR RURAL POLICE Vs Gopinath	Nataraju.M.C
11	SC 10005/2020 (APPEARANCE OF ACCUSED)		STATE BY TURUVEKERE POLICE Vs Harisha B.N.	State by Complainant
12	SC 10006/2020 (APPEARANCE OF ACCUSED)		STATE BY HANDANAKERE POLICE Vs Girisha	State by Complainant

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13	SC 10011/2020 (APPEARANCE OF ACCUSED)		STATE BY HULIYAR POLICE Vs Umesha	PP
14	SC 10018/2017 (FRAMING OF CHARGE OR PLEA)		STATE BY TIPTUR RURAL POLICE Vs k v avinash alis lohith	PP SS
(SC/0010018/2017)				
: SC/0010018/2017				
15	SC 10023/2017 (FRAMING OF CHARGE OR PLEA)		State by Tiptur town police Vs Govardhan	public prosecutor T.B.R
(SC/0010023/2017)				
: SC/0010023/2017				
16	SC 10024/2018 (FRAMING OF CHARGE OR PLEA)		STATE BY HULIYAR POLICE Vs Ganapathi	Public Prosecutor Krishnamurthy.B.G
17	SC 10035/2019 (FRAMING OF CHARGE OR PLEA)		State by Tiptur Town Police, Tiptur Vs Umesha	PP
18	SC 10008/2020 (FRAMING OF CHARGE OR PLEA)		STATE BY TIPTUR RURAL POLICE Vs Jagadeesh	Public Prosecutor Venu.C
19	SC 10040/2019 (FOR HBC)		State by Honnavalli Police Vs Manjamma	PP B.P.Rajendraprasad
2-45 to 4-00				
20	CRLA 10034/2017 (ARGUMENTS)		Fakruddin Vs R.Sathyanaarayana	Krishnamurthy.B.G
21	CRLA 10004/2018 (ARGUMENTS)		H.R.Naveenkumar Vs Parameshwaraiah	BGK
22	CRLA 10013/2018 (ARGUMENTS) LA/1/2018		Prabhuswamy Vs STATE BY TIPTUR RURAL POLICE	G.Vishwanath Public Prosecutor
(CRLA/0010013/2018)				
: CRLA/0010013/2018				
23	CRL.R.P. 10027/2018 (ARGUMENTS)		Vijayakumar Vs Nanjegowda @ Rajanna	Krishnamurthy.B.G Jagadeesh.B.D

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24	CRLA 10013/2019 (ARGUMENTS) IA/1/2019		Javeed Pasha Vs State by Tiptur Town Police, Tiptur	Sathish.B
25	CrI.Misc. 10156/2020 (ARGUMENTS)		K.S. Bharathi Vs State by Honnavalli Police	Nataraju.M.C
26	SC 10029/2017 (JUDGEMENT)		State by Honnavalli Police Vs Malikarjuna	Public Prosecutor
(SC/0010029/2017)				
: SC/0010029/2017				
27	CRLA 10031/2017 (JUDGEMENT)		T.Rajakumar Vs STATE BY TURUVEKERE POLICE	B.P.Rajendraprasad
28	SC 10001/2019 (ORDERS)		State by Tiptur Town Police, Tiptur Vs Nagaraju	PP
29	CrI.Misc. 10153/2020 (ORDERS)		Raghu Vs State by Honnavalli Police	G.Vishwanath Public Prosecutor
30	CRL.R.P. 10012/2020 (hear on I.A)		Illiyas Vs The Thasildar	H.R.Ramesh Babu
31	CrI.Misc. 10157/2020 (FOR OBJECTION)		Narasimhamurthy @ Narasimha Vs STATE BY TURUVEKERE POLICE	Venu.C Public Prosecutor
32	CrI.Misc. 10158/2020 (FOR OBJECTION)		Lokesh alias Kaddi Vs State by Honnavalli Police	Nataraju.M.C
33	CrI.Misc. 10159/2020 (FOR OBJECTION)		Byataiah H.K Vs State by Nonavinakere Police	Venu.C Public Prosecutor
34	CrI.Misc. 10160/2020 (FOR OBJECTION)		Puttaraju Vs STATE BY HANDANAKERE POLICE	Krishnamurthy.B.G Public Prosecutor
Cases listed below are adjourned due to Covid 19				
35	SPL.C 10002/2019 (BAIL)	15-07-2020	State by Mamatha Vs Basavaraju	Public Prosecutor Sathish.B
36	SC 10001/2020 (BAIL)	15-07-2020	STATE BY TURUVEKERE POLICE Vs Shankaregowda	PP B.P.Rajendraprasad

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37	SC 10002/2020 (BAIL)	15-07-2020	STATE BY TURUVEKERE POLICE Vs Avinasha	PP Sathish.B
38	SC 10025/2015 (await records)	16-07-2020	STATE BY TURUVEKERE POLICE Vs K.M.NAGARAJU	PP BKR
(SC/0010025/2015)				
: SC/0010025/2015				
39	CRL.A 10008/2019 (await records) IA/1/2019 IA/2/2019	16-07-2020	B.C. Varadachar Vs Chinna Devi	K.N. Gururaja
40	CRL.R.P. 10007/2020 (Call For Record) IA/1/2020	28-07-2020	Thimmaiah L. Vs State by Chikkanayakanahalli Police	S.T.Bikkanavar
41	CRL.R.P. 10008/2020 (NOTICE) IA/1/2020	03-08-2020	Thimmaiah L. Vs State by Chikkanayakanahalli Police	S.T.Bikkannavar